GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2056 ANSWERED ON 9TH DECEMBER, 2021

SHORTAGE OF TRUCK DRIVERS

2056. SHRI KULDEEP RAI SHARMA:

SHRI SELVAM G.:

SHRI SUNIL DATTATRAY TATKARE:

SHRI C.N. ANNADURAI:

SHRI DHANUSH M. KUMAR:

SHRI GAUTHAM SIGAMANI PON:

DR. DNV SENTHILKUMAR. S.:

SHRI RATANSINH MAGANSINH RATHOD:

SHRI GAJANAN KIRTIKAR:

DR. SUBHASH RAMRAO BHAMRE:

SHRIMATI SUPRIYA SULE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether shortage of truck drivers in the country has been reported to the Government and if so, the details thereof along with action taken thereon;
- (b) whether the Government proposes to open truck driving schools in the country and if so, the details and the status thereof, Statewise including Gujarat;
- (c) whether the Government has taken steps in the interest of the truck drivers like extending provident fund and insurance benefits to them and if so, the details thereof;
- (d) whether the truck drivers are harassed by highway police and other agencies and if so, the number of such cases reported during the last three years and the current year;
- (e) whether the Government has issued any instructions to these agencies not to harass truck drivers and fleet owners; and
- (f) if so, the details thereof and the other corrective steps taken/being taken by the Government in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) During the oxygen crisis in the month of March – April, 2021 shortage of technically qualified trained drivers to handle Liquid Medical Oxygen (LMO) Tankers was reported. Taking into account the continuous rise in requirement for transportation of liquid oxygen (LOX), extended period of oxygen management, addition to the inventory of cryogenic tankers and high fatigue/ attrition rate due to 24X7 operations, the Ministry issued advisory in May 2021 to States to create a pool of trained drivers for transporting "hazardous cargo", as implementation of provisions of Motor Vehicles Act, 1988 and Central Motor Vehicles Rules, 1989 comes under their purview.

Besides, Department of Commerce, Ministry of Commerce & Industry on the directions of the Empowered Committee of Secretaries (EG - 2), initiated a skill development program for Liquid Medical Oxygen tanker drivers. With the help of Indian Chemical Council (ICC), Logistics Sector Skill Council (LSSC) and National Skill Development Corporation (NSDC), a detailed program for capacity building for heavy commercial drivers was also prepared.

As as per a study conducted in February, 2020 for SaveLIFE Foundation by Marketing and Development Research Associates (MDRA), approximately 25 % to 30% of India's truck lie idle at any given point of time due to shortage of drivers.

(b) The Ministry of Road Transport & Highways has implemented a national-wide scheme of setting of Driving Training Institutes (DTIs) since FY 2002-03. The scheme was renamed as Institute of Driving Training & Research (IDTR) in 12th FY Plan period (2012-17) with central financial assistance of Rs.17.00 crore and land requirement of 10 acre. A new component as Regional Driving Training Centre (RDTCs) with less capacity with financial assistance of Rs.5.00 crore and land requirement (3 acre) as Tier II in the 12th Five Year plan period was added. The financial implication of IDTR was revised from 17.00 crore to 18.50 crore during the 14th Financial cycle.

The basic objective of the scheme is to set up a full-fledged training institute with driving test track to provide quality training to commercial vehicle drivers, improve road and environment safety and strengthen overall mobility on roads. The details of main activities/programmes at these institutions are:

Impart Induction Training Course in Heavy Motor Vehicle Driving.

- Impart Induction Training Course in Light Motor Vehicles Driving.
- Conduct Training Course for Driving Instructors of Private Driving Schools.
- Conduct three-days Training Course on Safe Transportation of Hazardous Goods.
- Conduct one-day Refresher Training Course on Safe Transportation of Hazardous Goods.
- Conduct Refresher and Orientation Training Course for Drivers who are in service.
- Test and select drivers by various organisations.

Till date, 31 IDTRs and 6 RDTCs have been sanctioned by the Ministry to different States/UTs as detailed in Annexure - I. So far as Gujarat State is concerned, no proposal has been sanctioned to the State under the scheme.

- (c) The Ministry of Road Transport and Highways has taken various steps in the interest of Drivers including Truck Drivers such as Wayside Amenities, Food Court, Truck Parking Bays etc. on National Highways.
- (d) to (f) The Ministry of Road Transport and Highways administers Motor Vehicles (MV) Act 1988 and Central Motor Vehicle Rules (CMVR) 1989. However, its provisions are enforced by the States/UTs. The Ministry has been issuing advisories to the States/UTs from time to time for enforcement of provisions of MV Act 1988 and CMVR 1989.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2056 ANSWERED ON 9TH DECEMBER, 2021 REGARDING SHORTAGE OF TRUCK DRIVERS.

State-wise details of Institute of Driving Training & Research (IDTR) and Regional Driving Training Centre (RDTCs) sanctioned by MoRT&H

SI. No.	State	IDTR/RDTC	Location
1		IDTR	Vijayawada
2	ANDHRA PRADESH	IDTR	Dasri
3		IDTR	Kurnool
4	ASSAM	IDTR	Guwahati
5	BIHAR	IDTR	Aurangabad
6	CHHATTISGARH	IDTR	Naya Raipur
7	HARYANA	IDTR	Rohtak
8		IDTR	Bhiwani
9	HIMACHAL PRADESH	IDTR	Jassur (Kangna)
10		IDTR	Sarkaghat
11	JAMMU AND KASHMIR	IDTR	Jammu
12	JHARKHAND	IDTR	Jamshedpur
13	KARNATAKA	IDTR	Bellary
14	KERALA	IDTR	Eddappal
15	MADHYA PRADESH	IDTR	Indore
16		IDTR	Chhindwara
17	MAHARASHTRA	IDTR	Pune
18		IDTR	Lature
19		IDTR	Nagpur
20		RDTC	Nagpur
21		RDTC	Vardha
22		RDTC	Nanded
23		RDTC	Amaravati
24	MANIPUR	IDTR	Imphal
25	NAGALAND	IDTR	Dimapur
26	ODISHA	IDTR	Jajpur
27		IDTR	Rajsamand
28	RAJASTHAN	RDTC	Ajmer
29	SIKKIM	IDTR	Pakyong
30	TELANGANA	IDTR	Sircilla

31	TRIPURA	IDTR	Agartala
32		IDTR	Kanpur
33	UTTAR PRADESH	IDTR	Rai Baraily
34	UTTARAKHAND	IDTR	Dehradun
35	DELHI	IDTR	Sarai Kale Khan
36		IDTR	Kolkatta
37	WEST BENGAL	RDTC	Kolkatta
